

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(The Secretariat, Committee For Designation of Senior Advocates)

NOTICE

No. 11209/RG/CP

Dated: 22/03/2024

Subject: Regarding designation of Senior Advocates.

Pursuant to applications/recommendations received by this Secretariat for designation of Senior Advocates and after preliminary scrutiny, reports were requisitioned from different offices/agencies which have now been received. All the applications have further been got updated/substituted by fresh applications. Now the applications/recommendations of the following advocates are complete in all respects and are ready for placing before the Hon'ble Permanent Committee:-

S.No.	Name of the Advocate
1	Sh. Surrinder Singh
2	Sh. Shabir Ahmad Naik
3	Sh. Tahir Majid Shamsi
4	Mrs. Arifa Jan
5	Sh. Syed Manzoor Ahmad
6	Sh. Aijaz Ahmad
7	Sh. Mushtaq Ahmad Chashoo
8	Sh. Basharat Saleem
9	Sh. Inderjeet Gupta
10	Sh. Aseem Kumar Sawhney
11	Sh. Ajay Kumar Gandotra
12	Sh. Shakeel Sarwar Wani
13	Shri Ghulam Jeelani Bala
14	Smt. Deepika Mahajan
15	Shri Muzaffar Iqbal Khan
16	Shri Ravinder Sharma
17	Shri Rakesh Kumar Chargoitra

Therefore, In terms of Rule 3(v) of the "Criteria for Designating Senior Advocates, 2023" issued by the High Court of Jammu & Kashmir and Ladakh vide Notification No.2541/RG/LP dated

30.10.2023, suggestions/views are sought from all the stakeholders with regard to proposed designation of aforesaid Advocates as Senior Advocates. Suggestions/views must reach this Secretariat within **fifteen days**, from the date of issuance of this Notice, whereafter no such communication(s) shall be entertained and the applications/recommendations shall be placed before the Permanent Committee in terms of Rule 3 (vi) of the aforesaid rules.


22.03.2024.

Yash Paul Bourney
(Director, J&K State Judicial Academy)
SECRETARY
Committee for Designation of Senior Advocates

No. 112/0-40/RG/24

dated 22/03/2024

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh at Jammu.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh at Jammu.
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
4. Secretary to Hon'ble Mr. Justice Atul Sreedharan
..... for information of their Lordships.
5. Shri D. C. Raina, Advocate General.
6. Shri Reyaz Ahmad Jan, Sr. Advocate
..... for information.
7. Registrar Judicial, High Court wing Jammu/Srinagar, with a request to display the notice on the Notice Board.
8. All the Principal District & Sessions Judges, with request to display the notice on the Notice Board.
9. The Secretaries of all State Bar Councils

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10. President, J&K High Court Bar Associations Jammu/Srinagar with request to display the notice on the Notice Board of the Associations.
 11. ✓ CPC, e-Courts, High Court of J&K and Ladakh with the request to upload this notice on the High Court official Website.


22.03.2024.

SECRETARY
Committee for Designation of Senior Advocates